

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

(MP) IA 166 of 2020 in TP 246 of 2019 [CP(IB) 515 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company: Shikar Chand Jain Liquidator of
Dhanlaxmi Solvex Pvt Ltd
V/s
Rajendra Manglani & Ors
Section: 66 & 67 IBC

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Mr. Yuvraj Thakore, advocate, appeared on behalf of the Applicant and requesting for time.

The prayer is allowed.

Mr. Akshat Agrawal, advocate, appeared on behalf of the Respondent and submitted that he has filed his reply.

List the matter on 17.06.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**
Dated this the 1st day of April, 2021

**MANORAMA KUMARI
MEMBER JUDICIAL**